NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **18th October 2023 (Wednesday) at 04.45 p.m. ;**

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The Division Bench comprising of the **Hon'ble Shri Justice Prakash D. Naik** and the **Hon'ble Shri Justice Manish Pitale** (presently sitting at Bombay) will take up the **Commercial Appeal Nos.4 and 5 of 2019** alongwith other connected matters (pertaining to Hon'ble High Court of Bombay at Goa) through **Video Conferencing**, as per the board notified separately.

By Order,

High Court of Bombay at Goa,
Porvorim, Goa

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)

Date :03.10.2023